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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.370/99

DATE OF ORDER : 10-3-1999.

Between :-

D.Dasaratharami Reddy

... Applicant

And

1. The Superintendent of Post Offices,
Nandyal Division, Nandyal - 518 501.
2. The Chief Postmaster-General,
A.P.Circle, Hyderabad - 500 001.
3. The Union of India rep. by the Director-General
and Secretary, Department of Posts, Dak Bhavan,
New Delhi - 110 001.
4. Smt.V.Sujatha

... Respondents

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Counsel for the Applicant : Shri T.V.V.S.Murthy

Counsel for the Respondents : Shri V.Vinod Kumar, CGSC

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

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... 2.

O R D E R

(per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman)

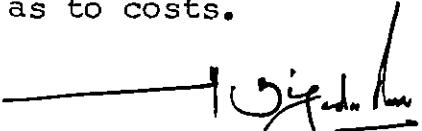
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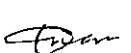
Heard the learned counsel for the rival parties.

2. The learned counsel for the applicant submits that a detailed representation dated 4.3.1999 has been submitted to Respondent No.3 regarding the applicant's right of being appointed on compassionate ground. However, the same has not been disposed-of..

3. We therefore being of the view that the interests of justice would be served if a direction is given to the Respondent No.3 to reconsider the question of the applicant's appointment on compassionate grounds and to dispose of the representation dated 4.3.1999 within two months from the date of receipt of a copy of this order. Till the representation is disposed of by the Respondent No.3, no further steps shall be taken in pursuance to the notification issued on 1.2.1999.

4. Original Application is disposed of accordingly. No order as to costs.


(H. RAJENDRA PRASAD)
Member (A)


(D.H. NASIR)
Vice-Chairman

Dated: 10th March, 1999.
Dictated in Open Court.


TBBP

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Copy to:

1. HDHN ✓
2. HHRP M(A)
3. HOSJP M(J)
4. D.R.(A)
5. SPARE

16/3/99 CC To the Court

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H.NASIR:
VICE - CHAIRMAN

THE HON'BLE MR.H.RAJENDRA PRASAD:
MEMBER (A)

THE HON'BLE MR.R.RANGARAJAN :
MEMBER (A)

THE HON'BLE MR.B.S.JAI PARAMESWAR
MEMBER (J)

DATED: 16/3/99

ORDER/JUDGEMENT

RA./RA./CP. No.

IN

D.A. NO. 370/99

ADMITTED AND IN TERM DIRECTIONS
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

